COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

Appeal No. 281 of 2016 &
IA.No. 577 of 2016

Dated : 15th November, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr.I. J. Kapoor, Technical Member

In the matter of :

NHPC Ltd. …Appellant(s)
Vs.
Power Grid Corporation of India Ltd. & Ors. …Respondent(s)

Counsel for the Appellant(s) : Mr. S.K. Sarkar
Mr. Rudresh Jagoale

O R D E R

Learned counsel for the appellant seeks adjournment of the matter.

List the matter on ***22.12.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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